

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE**

LOK SABHA

**UNSTARRED QUESTION NO. 2366.
TO BE ANSWERED ON WEDNESDAY, THE 21ST DECEMBER, 2022.**

INVESTMENT FROM LAND BORDER SHARING COUNTRIES

2366. SHRI VIJAYAKUMAR (ALIAS) VIJAY VASANTH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether it is a fact that in the past two years, 80 foreign direct investment proposals from countries sharing a land border with India were granted permission to invest in India;
- (b) if so, whether it is also a fact that almost all proposals referred to above were from China;
- (c) if so, the facts thereof;
- (d) whether nearly 400 proposals were received in all in two years under FDI; and
- (e) if so, the details thereof?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सोम प्रकाश)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI SOM PARKASH)**

- (a) to (c):** Since April 2020, 98 foreign direct investment (FDI) proposals from countries sharing land border with India were approved by various Administrative Ministries/ Departments. Many of these proposals mentioned above are from China, either directly or indirectly.
- (d) to (e):** Since April 2020, 423 FDI proposals from countries sharing land border with India were received by various Administrative Ministries/ Departments. Majority of the proposals received are in Trading, Technology, Electronics, Automobiles, Renewable Energy, Financial Services, Pharmaceuticals and Chemicals sectors.
